

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION NO.576
TO BE ANSWERED ON 26.02.2016

RAJIV GANDHI NATIONAL CRÈCHE SCHEME

576: SHRI DUSHYANT SINGH:
SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the salient features of the Rajiv Gandhi National Crèche Scheme (RGNCS) for children of working and other deserving mothers;
- (b) the funds allocated/released and utilised under the said scheme during each of the last three years and the current year, State/UT-wise;
- (c) the number of crèches set up in the country and the number of beneficiaries during the said period along with the number of functional crèches, State/UT-wise;
- (d) whether this scheme has been implemented across the country, if so, the details thereof, State/UT-wise and if not, the reasons therefor ;
- (e) whether few districts in the country are still uncovered under this scheme, if so the time by which Government expects to implement this scheme in all of them; and
- (f) the steps taken by the Government to monitor supply of nutritious food to the beneficiaries of the said crèches across the country ?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

- (a) The main salient features of the Rajiv Gandhi National Crèche Scheme (RGNCS) are as under:
 - The revised scheme is being implemented from 01.01.2016.
 - The scheme focuses on children of 6 months to 6 years of working women in rural and urban areas who are employed for a minimum period of 15 days in a month, or six months in a year.
 - Crèches shall be open for 26 days in a month and for seven and half (7- ½) hours per day as per the work schedule of majority of the mothers in the area, which may be from 7.00 a.m. to 2.30p.m., 8.00 a.m. to 3.30 p.m. or 9.00 a.m. to 4.30 p.m. If required, arrangements may be made for mothers who have longer working hours with extra payment for additional time at reasonable rates and on mutually agreed basis.
 - Sharing Ratio of expenditure between Government and implementing NGO is now 90:10.
 - One crèche worker and one helper in each crèche.
 - Honorarium of crèche worker is increased to Rs. 3000/. Helper's honorarium is Rs. 1500/-.
 - Supplementary nutrition has been increased to Rs. 12.00 per child per day.
 - New provision of Rs. 2000/- per year is also made for Pre School Education Kit.
- (b) The Ministry is implementing the Rajiv Gandhi National Crèche Scheme (RGNCS) for the children of working mothers which provide day care facilities to children of working mothers. The scheme is

presently being implemented throughout the country through Central Social Welfare Board (CSWB) and India Council for Child Welfare (ICCW). Grants under the scheme are released to the Implementing Agencies and not to the State Governments. The Funds are further disbursed by the Implementing Agencies to their State Councils/ State Boards/ Non-Governmental Organisations. Grants released to the implementation Agencies are as under:-

Financial Year	Grants released to Implementing Agencies ICCW & CSWB (Rs. in Crores)
2012-13	106.00
2013-14	100.06
2014-15	97.68
2015-16 (upto December 2015)	125.77

State/UT-wise funds allocated/released by CSWB and ICCW under RGNCS for the last three years and the current year to the State Boards/State Councils are at Annexure-I & Annexure- II respectively.

(c) & (d) The Scheme has been implemented across the country. State/UT-wise number of crèches being run by CSWB & ICCW, including number of beneficiaries under RGNCS for the last three years and the current year are at Annexure-III & Annexure- IV respectively.

(e) While considering the Scheme for its continuation and enhancement of financial norms, the EFC has interalia decided that the number of crèche would not exceed 23555. Accordingly it has been decided that no new crèche will be opened under the Scheme during 12th Five Year Plan.

(f) Under the revised Scheme, the following provisions have been made to monitor the implementation of Scheme including supply of nutritious food to the beneficiaries of the crèches:

- (i) Local level monitoring.
- (ii) Monitoring by Implementing Agencies.
- (iii) District level monitoring by District Monitoring Committee to be headed by the District Magistrate & assisted by the District Child Protection Unit set up under the Integrated Child Protection Scheme.
- (iv) Monitoring by MWCD through Independent monitoring agencies.

Details of funds released/utilised by CSWB (State/UTs Wise) under RGNCs for the last 3 year and the current year.

S. No.	Name of State / UT	Year							
		2012-13		2013-14		2014-15		2015-16 (as on 22.2.16)	
		Amount Allocated	Amt. Rel. / Utilized	Amount Allocated	Amt. Rel. / Utilized	Amount Allocated	Amt. Rel. / Utilized	Amount Allocated	Amt. Rel. / Utilized
1	2	3	4	5	6	7	8	9	10
1	Andhra Pradesh	646.29	677.77	691.53	697.64	675.07	561.17	606.51	418.54
2	Andaman Nicobar	18.65	32.68	15.63	16.53	15.68	15.68	15.26	11.44
3	Bihar	52.56	147.78	304.74	228.79	35.18	24.05	98.75	45.13
4	Chandigarh	11.44	8.58	11.44	11.44	11.44	10.44	8.05	6.04
5	Chattisgarh	340.55	329.42	374.46	429.95	377.22	430.81	374.25	283.28
6	Delhi	112.74	82.85	111.05	165.58	97.91	92.25	66.12	58.25
7	Goa	13.56	16.77	13.70	13.56	13.56	15.70	13.56	9.22
8	Gujarat	384.99	448.03	399.79	469.32	401.95	430.19	378.48	294.80
9	Haryana	101.12	153.86	108.92	111.56	89.85	112.60	86.04	46.62
10	Himachal Pradesh	175.25	209.81	173.98	172.39	164.66	176.46	141.03	104.66
11	Jammu & Kashmir	273.09	351.45	294.50	290.29	289.91	334.49	289.06	219.49
12	Jharkhand	213.79	165.43	293.37	325.07	279.67	196.89	250.91	201.71
13	Karnataka	335.26	369.90	323.17	299.12	319.58	359.35	306.86	232.62
14	Kerala	249.64	253.66	248.79	243.07	237.77	256.54	234.81	164.98
15	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
16	Madhya Pradesh	877.28	863.72	923.30	877.18	945.16	934.34	895.58	734.59
17	Maharashtra	695.10	737.91	688.31	678.26	673.58	761.11	653.14	506.64
18	Odisha	269.17	268.36	311.09	308.76	278.03	313.69	255.99	200.53
19	Puducherry	51.11	34.48	61.98	60.63	69.51	54.12	69.08	54.95
20	Punjab	55.95	65.14	52.98	52.43	52.56	53.83	44.50	39.74
21	Rajasthan	197.09	183.51	191.15	216.95	164.87	165.39	162.33	121.75
22	Tamil Nadu	438.43	564.80	448.21	421.79	427.23	465.87	403.49	301.01
23	Uttar Pradesh	592.74	717.27	647.06	660.08	667.54	701.85	584.05	440.54
24	Uttarakhand	160.92	182.66	204.64	164.29	244.56	237.39	214.46	186.73
25	West Bengal	425.54	522.98	419.99	429.56	428.08	462.90	402.65	301.98
	Total	6692.26	7388.82	7313.78	7344.24	6960.57	7167.11	6554.96	4985.24
	<i>North Eastern States</i>								
26	Assam	138.59	143.67	139.01	160.63	130.54	112.73	128.84	113.94
27	Arunachal Pradesh	73.32	86.65	70.78	68.56	65.27	60.82	65.27	55.63
28	Manipur	139.76	167.83	162.58	144.32	170.81	121.30	130.54	134.56
29	Meghalaya	38.57	38.57	38.57	43.79	35.60	34.33	31.79	23.84
30	Mizoram	69.97	103.07	71.20	72.11	71.21	71.21	68.66	51.50
31	Nagaland	16.53	16.53	16.53	8.26	16.53	16.53	13.99	11.76
32	Tripura	58.49	58.49	58.49	57.54	56.37	56.37	55.52	41.64
33	Sikkim	49.59	109.30	49.59	49.59	49.59	44.63	45.35	34.01
	Total	584.82	724.11	606.75	604.8	595.92	517.92	539.96	466.88
	Grand Total	7277.08	8112.93	7920.53	7949.04	7556.49	7685.03	7094.92	5452.12

Details of funds released/utilised by ICCW (State/UT wise) under RGNCS for the last 3 years and the current year.

S.No.	State/UTs	2012-13		2013-14		2014-15		2015-16
		Grant Released (Rs.)	Grant Utilised (Rs.)	Grant Released (Rs.)	Grant Utilised (Rs.)	Grant Released (Rs.)	Grant Utilised (Rs.)	Grant Released (Rs.)
01.	ASSAM	158,58,680	120,44,120	138,98,420	152,58,240	1,96,65,099	1,63,17,840	1,22,41,912
02.	ARUNACHAL PRADESH	19,77,920	14,83,440	12,36,200	8,05,296	10,87,856	11,72,618	11,01,984
03.	MANIPUR	64,77,688	51,58,356	50,97,382	55,88,330	77,89,696	64,84,752	50,01,312
04.	MIZORAM	48,03,520	36,02,640	33,73,060	40,79,460	49,44,800	AWAITED	31,78,800
05.	NAGALAND	59,33,760	44,50,320	40,79,460	44,50,320	62,69,280	51,56,720	35,49,660
06.	TRIPURA	59,52,528	44,50,320	46,09,260	50,50,760	64,63,452	52,98,000	36,06,172
07.	MEGHALAYA	18,54,300	14,41,056	13,77,480	1,69,5360	24,28,550	17,58,936	14,30,460
08.	ANDHRA PRADESH	134,56,920	107,64,926	98,68,408	107,64,926	1,29,80,036	1,07,64,926	78,94,020
	A.P. CRECHE COMMITTEE (P)	120,61,780	77,52,499	1,76,600	1,76,600	99,31,984	91,23,212	64,63,560
	A.P. CRECHE COMMITTEE (Q)			70,56,936	78,73,093			
09.	BIHAR	131,39,040	96,49,047					
10.	CHATTISGARH	232,05,240	138,15,360	128,91,800	14,064,360	1,49,45,534	1,21,89,548	121,32,420
11.	PUNJAB	45,66,876	33,88,525	32,49,440	34,90,477	44,95,915	38,21,623	32,49,440
12.	DELHI	15,89,400	12,71,520	10,13,664	8,47,680	1,51,876	Closed (Grant due for 2013-14)	
	MODEL CRECHES	2,42,756	2,42,756					
	ICCW-DELHI CRECHE COMMITTEE	4,76,820	5,43,524	4,76,820	4,74,188	4,23,840	4,87,628	2,54,304
13.	GUJRAT	122,20,720	103,18,776	87,24,040	104,68,848	1,43,51,736	1,04,68,848	75,33,756
14.	HARYANA	201,85,380	151,44,424	138,45,440	154,48,865	1,56,83,780	1,20,02,938	84,48,544
15.	HIMACHAL PRADESH	45,98,664	38,32,662	51,21,400	34,89,214	12,60,924	33,11,299	37,82,772
16.	ANDAMAN & NICOBAR	4,23,840	3,39,072					
17.	CHANDIGARH	11,12,580	6,43,124	7,41,720	6,57,403	(Old balance available) NIL	6,00,583	
18.	MAHARASHTRA	161,76,560	134,51,212	117,96,880	139,62,285	1,86,48,960	1,39,68,769	95,15,208
19.	MADHYA PRADESH	10,85,098	10,85,098	22,519	22,519.00			
	PRAGATI MANAV, GUNA	36,73,280	32,49,440	37,43,920	42,73,720	79,08,576	61,70,404	49,16,544
	UJAS, JABALPUR	7,41,720	1,05,960					
20.	RAJASTHAN	86,53,400	66,82,544	66,40,160	78,28,128	1,10,98,526	82,50,061	57,00,648
	UJAS, BIKANER	3,46,136	49,448.00					
21.	TAMIL NADU	63,99,984	36,68,552	32,84,760	27,90,115	NIL	23,38,793	16,91,828

22.	JHARKHAND- UJAS	42,24,272	38,92,043	58,91,376	90,91,854	1,04,98,040	91,24,851	37,47,452
	JHARKHAND		32,14,250					
23.	UTTAR PRADESH	162,40,136	133,97,992	141,28,000	173,23,263	2,42,09,862	1,81,54,262	121,67,740
	UJAS, SAHARANPUR	7,91,168	1,13,024					
24.	KARNATAKA	104,90,040	69,93,360	60,22,060	68,69,520	71,16,980	65,69,520	49,27,140
25.	KERALA	137,74,800	100,53,057	82,64,880	95,19,400	1,45,28,484	88,35,614	72,68,856
26.	LAKSHDWEET	6,88,740	3,43,329	4,59,160	2,77,532			
27.	ORISSA		58,06,608	20,48,009	26,70,192	79,36,404	AWAITED	
28.	PONDICHERRY	52,980	42,384	35,320	42,384	57,921	42,384	35,320
29.	UTTRANCHAL		31,770		40,524	3,92,052	1,47,068	7,73,508
30.	WEST BENGAL	117,26,240	91,74,677	78,05,720	123,66,431	1,38,49,346	91,21,464	60,89,168
31.	J&K	48,03,520	36,02,436	30,02,200	36,02,436	42,03,080	AWAITED	18,01,320
32.	DADAR & NAGAR HAVELI	8,45,914	12,77,860	9,18,320	11,29,600	17,02,826	12,70,800	9,53,640
	Total	2508,52,400	1965,71,511	1709,00,814	1663,55,315	24,50,25,415	18,29,53,471	14,02,62,784

Details of number of Creches/Beneficiaries by CSWB (State/UT wise) under RGNCS for the last 3 year and current year.

S. No.	Name of State / UT	Year							
		2012-13		2013-14		2014-15		2015-16 (as on 22.2.16)	
		No. of Creches	No. of Bene.	No. of Creches	No. of Bene.	No. of Creches	No. of Bene.	No. of Creches	No. of Bene.
1	2	3	4	5	6	7	8	9	10
1	Andhra Pradesh	1564	39100	1382	32425	1592	39800	1431	35775
2	Andaman Nicobar	44	1100	39	975	37	925	36	900
3	Bihar	113	2825	656	16400	633	2075	233	5825
4	Chandigarh	27	675	27	675	27	675	19	475
5	Chattisgarh	586	14650	663	15825	890	22250	883	22075
6	Delhi	266	6650	264	6000	231	5775	156	3900
7	Goa	32	800	36	800	32	800	32	800
8	Gujarat	939	23475	690	17250	951	23775	893	22325
9	Haryana	259	6475	212	5300	212	5300	203	5075
10	Himachal Pradesh	419	10475	411	10275	394	9850	354	8450
11	Jammu & Kashmir	692	17300	540	13250	684	17100	682	17050
12	Jharkhand	683	17075	369	8475	700	17500	592	14800
13	Karnataka	791	19775	857	19125	754	18850	724	18100
14	Kerala	589	14725	587	14675	561	14025	554	13850
15	Lakshadweep	0	0	0	0	0	0	0	0
16	Madhya Pradesh	2110	52750	1928	45675	2230	55750	2113	52825
17	Maharashtra	1639	40975	1207	30175	1590	39750	1541	38525
18	Odisha	744	18600	452	11300	656	16400	604	15100
19	Puducherry	171	4275	111	2550	164	4100	163	4075
20	Punjab	132	3300	125	3125	124	3100	105	2625
21	Rajasthan	465	11625	451	11275	389	9725	383	9575
22	Tamil Nadu	1080	27000	1079	24875	1008	25200	952	23800
23	Uttar Pradesh	1463	36575	1114	24350	1575	39375	1378	34450
24	Uttarakhand	409	10225	392	8550	577	14425	506	12650
25	West Bengal	1004	25100	915	22375	1010	25250	950	23750
	Total	16221	405525	14507	345700	17021	411775	15487	386775
	<i>North Eastern States</i>								
26	Assam	327	8175	335	6875	308	7700	304	7600
27	Arunachal Pradesh	173	4325	146	3650	154	3850	154	3850
28	Manipur	351	8775	397	7950	403	10075	308	7700
29	Meghalaya	91	2275	91	2275	84	2100	75	1875
30	Mizoram	168	4200	168	4200	168	4200	162	4050
31	Nagaland	39	975	39	975	39	975	33	825
32	Tripura	138	3450	138	3450	133	3325	131	3275
33	Sikkim	117	2925	117	2925	117	2925	107	2675
	Total	1404	35100	1431	32300	1406	35150	1274	31850
	Grand Total	17625	440625	15938	378000	18427	446925	16761	418625

Details of number of Creches/Beneficiaries by ICCW (State/UT wise) under RGNCs for the last 3 year and current year.

S.No.	Name of State/UT	2012-13		2013-14		2014-15		2015-16	
		No. of Crèches	No. of Bene.	No. of Crèches	No. of Bene.	No. of Crèches	No. of Bene.	No. of Crèches	No. of Bene.
1.	Andaman & Nicobar Islands	8	200	----	----	224	5600	189	4782
2.	Andhra Pradesh	563	14075	528	13200	254	6350	35	921
3.	Arunachal Pradesh	35	875	35	875	35	875	385	10240
4.	Assam	285	7125	385	9625	385	9625	248	-
5.	Bihar	268	6700	248	6200	248	6200	21	910
6.	Chandigarh	21	525	21	525	21	525	365	9125
7.	Chhattisgarh	365	9125	365	9125	365	9125	30	780
8.	Dadra & Nagar Haveli	20	500	30	750	30	750	12	300
9.	Delhi	45	1125	30	750	13	325	247	6190
10.	Gujarat	247	6175	247	6175	247	6175	272	6781
11.	Haryana	392	9800	392	9800	307	7675	119	1415
12.	Himachal Pradesh	145	3625	145	3625	119	2975	85	2125
13.	J & K	85	4750	85	2125	85	2125	220	5303
14.	Jharkhand	190	4125	126	3150	220	5500	155	3754
15.	Karnataka	165	6500	155	3875	155	3875	260	6500
16.	Kerala	260	325	260	6500	260	6500	13	325
17.	Lakshadweep	13	4525	13	325	13	325	171	5280
18.	Madhya Pradesh	181	8250	140	3500	171	4275	330	8250
19.	Maharashtra	330	2975	330	8250	330	8250	160	4000
20.	Manipur	119	875	139	3475	160	4000	45	1125
21.	Meghalaya	35	2125	45	1125	45	1125	100	2469
22.	Mizoram	85	2625	100	2500	100	2500	130	3367
23.	Nagaland	105	3500	105	2625	130	3250	28	700
24.	Odisha	140	25	74	1850	74	1850	1	25
25.	Pondicherry	1	2300	1	25	1	25	102	2286
26.	Punjab	92	4600	92	2300	102	2550	200	5000
27.	Rajasthan	184	3675	200	5000	200	5000	54	1085
28.	Tamil Nadu	147	2625	93	2325	66	1650	125	3125
29.	Tripura	105	8250	125	3125	125	3125	254	6370
30.	Uttar Pradesh	330	25	430	10750	430	10750	430	10826
31.	Uttarkhand	1	5675	1	25	25	625	26	503
32.	West Bengal	227	2125	221	5525	221	5525	217	5682
	TOTAL	5189	129725	5161	129025	5161	129025	5029	119544